

NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: August 26, 2019; List of Creditors as on May 04 , 2022

(Amount in ₹)

| S.No | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|------|------------------|--------------------|---------------------------|----------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Indian Bank | AAACI1607G | 21-04-2022 | 39191699.00 | ₹ 3,91,91,699.00 | Secured Creditor | 18,87,00,000 | 8,09,00,000.00 | No | 0 | 0% | - | - | Security Interest and PG taken as per claim form except stock and book debt |